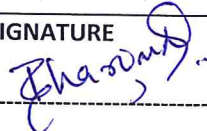


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.106/ BB/2017	-	Admission	Rule-6 of IB	Pro-Train Sports LLP Vs Homerun Sports Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Bhargani Dewk	Advocate for Applicant/Petitioner	

Counsel for petitioner is present. The matter is listed today for admission. Registry has raised objections.

List it for compliance on 02.11.2017.


MEMBER (J)


MEMBER (T)